## **Declaration of Assets and Liabilities**

Year 2023-24 2023-24

| I, MANJU TUDU | son/daughter/wife of SITARAM TUS | DU., |
|---------------|----------------------------------|------|
|---------------|----------------------------------|------|

aged 26 years, belonging to, Bihar Legislative Assembly, patna.

service and presently working as give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr.<br>No. | Description                                                                                  | Self                                            | Spouse<br>Name(S) | Dependan<br>t-1<br>Name | Dependant-<br>2<br>Name | Dependan<br>t-3<br>Etc. Name |
|------------|----------------------------------------------------------------------------------------------|-------------------------------------------------|-------------------|-------------------------|-------------------------|------------------------------|
| (i).       | Cash                                                                                         | 25000/-                                         | _                 | -                       | -                       | -                            |
| (ii)<br>-  | Deposits in<br>Banks, Financial<br>Institutions And<br>Non-Banking<br>Financial<br>Companies | S.B.J<br>AC-<br>1.54000/-                       | MIL               | MIL                     | HZL                     | har                          |
| (iii)      | Bonds,<br>Debentures and<br>Shares in<br>companies                                           | NEL                                             | MEL               | MEL                     | NEL                     | NIL                          |
| (iv)       | Other financial<br>institutions,<br>NSS, Postal<br>Savings, LIC<br>Policies, etc             | R.D in Licz6347<br>postokice<br>Rs.1000/=<br>PM | MEL               | MEL                     | NEL                     | MFL                          |
| (v)        | Motor Vehicles<br>(details of<br>make, etc.)                                                 | NIL                                             | HIL               | hir                     | MLL                     | NFL                          |
| (vi)       | Jewellery (give<br>details of<br>weight and<br>value)                                        | 95gm hold<br>560gm silver                       | htr               | MŁ                      | HEL                     | MEL                          |
| (vii)      | Other assets,<br>such as values<br>of claims /<br>interests                                  |                                                 |                   | 1                       | -                       |                              |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.



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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr.<br>No. | Description                                                                                                                                  | Self     | Spouse<br>Name(S) | Dependan<br>t-1<br>Name | Dependan<br>t-2<br>Name | Dependant-<br>3<br>Etc. Name |
|------------|----------------------------------------------------------------------------------------------------------------------------------------------|----------|-------------------|-------------------------|-------------------------|------------------------------|
| (i)        | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value                                        | <b>F</b> |                   | -                       | _                       | -                            |
| (ii)       | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value                                    | 77       |                   | _                       | ,                       |                              |
| (iii)      | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value              |          |                   | 4                       |                         |                              |
| (iv)       | Houses / Apartments,<br>etc.<br>- Location(s)<br>- Survey /door<br>number(s)<br>- Extent (Total<br>measurement)<br>- Current market<br>value |          |                   |                         | _                       |                              |
| (v)        | Others (such as interest in property)                                                                                                        | _        | _                 | -                       | _                       | -                            |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr. Description<br>No. |                                                                                      | Name & address of Bank /<br>Financial Institutions(s) /<br>Department (s) | Amount outstanding as |  |
|------------------------|--------------------------------------------------------------------------------------|---------------------------------------------------------------------------|-----------------------|--|
| (a)                    | (i) Loans from Banks                                                                 |                                                                           |                       |  |
|                        | (ii) Loans from financial institutions                                               | <b>→</b>                                                                  | -                     |  |
|                        | (iii) Government Dues: (a) dues to departments dealing with government accommodation |                                                                           | _                     |  |
|                        | (b) dues to departments<br>dealing with supply of<br>water                           | -                                                                         |                       |  |
|                        | (c) dues to departments dealing with supply of electricity                           |                                                                           | -                     |  |

|     | (d) dues to departments dealing with telephones                                                                                                     |                   |  |
|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------|-------------------|--|
|     | (e) dues to departments<br>dealing with government<br>transport (including<br>aircraft and helicopters)                                             |                   |  |
|     | (f) Other dues, if any                                                                                                                              | -                 |  |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | bun no-unhbe p328 |  |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]                                                             |                   |  |
|     | (iii) Sales Tax [Only in case of proprietary business]                                                                                              | -                 |  |
|     | (iv) Property Tax                                                                                                                                   |                   |  |

| C. Personal De                   | stan |                                                    |
|----------------------------------|------|----------------------------------------------------|
| GPF/CPF/PRAN No.                 | :-   | 110953695                                          |
| Gender                           | ;-   | <b>F</b> (M/F)                                     |
| Date of Birth                    | :-   | 1 b 0 8 1 9 9 7 (DD/MM/YYYY)                       |
| Class/Group                      | :-   | C (A/B/C                                           |
| Cadre                            | :-   |                                                    |
|                                  |      | (Full Name e.g. B.A.SBihar Administrative Service, |
|                                  |      | B.S.S Bihar Secretariat Service etc.)              |
| Home District                    | :-   | PATNA BIHAR BANIAA                                 |
| I hereby de-<br>knowledge and be |      | that the above details are true to the best of my  |
|                                  |      | Marrie Tulle                                       |

Signature Many 1499

Name of Employee: MANTU TUDU

Designation: OFFICE ATTENDANT

Department: Bihar Legislative Assembly, patna.

Note:

Place: PATNA PATNA

Date: 06-02-2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format. Many LADA